

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 4<sup>th</sup> February, 2015*

No.HC.VII-12/2015/ 579 /A. Hon'ble the Chief Justice (Acting) of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Sunil Kumar Poddar, Additional District and Sessions Judge, No.2, Kamrup (M), Guwahati, an Officer in Grade-I of the Assam Judicial Service, as Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge.

By order,  
Sd/- H.K. Sarma,  
**REGISTRAR GENERAL**

Memo No. HC.VII-12/2015/ 580 - 601 /A.

Dated 04.02.2015

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information.
3. The District and Sessions Judge, \_\_\_\_\_
4. The Principal Judge, Family Court, NO.I & II, Kamrup, Guwahati/ Cachar, Silchar.
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
7. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
8. The Special Judge, Assam, Guwahati.
9. The Special Judge, CBI, Assam, Guwahati.
10. The Member- Secretary, Assam State Legal Services Authority, Guwahati.
11. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar.
12. The Special Judge, Addl. CBI Court, NO.I & II, Assam, Chandmari, Guwahati.
13. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. Shri Sunil Kumar Poddar, Additional District and Sessions Judge, No.2, Kamrup (M), Guwahati. *He is requested to hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment immediately.*
15. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
16. The Chief Judicial Magistrate, \_\_\_\_\_
17. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
18. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
19. The Administrative Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
20. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
21. The C.A. to General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Admn.), Gauhati High Court, Guwahati
22. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

  
**REGISTRAR GENERAL**

4/2/15